

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3184
ANSWERED ON:14.08.2003
RETRENCHMENT OF EMPLOYEES OF IOCL
RAMSHETH THAKUR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have decided to retrench the employees of the IOCL;
- (b) if so, the reasons therefor;
- (c) the likely impact of the retrenchment on the efficiency of the IOCL;
- (d) the steps taken by the Government to increase the efficiency of the Corporation; and
- (e) the profit earned by the Corporation during the first quarter of the current financial year?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (d): No, Sir. The Government have not taken any such decision.

(e): As per the unaudited provisional estimate, the net profit earned by Indian Oil Corporation Limited during April-June, 2003, was Rs.944.67 crore.